

Allotment of Accommodation

2262. **Shri Sadhu Ram:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) which is the present priority date for allotment of regular accommodation to Government servants in the pay range of Rs. 250-500;

(b) how does this compare with priority date for other pay ranges;

(c) what steps, if any, have been taken or proposed to be taken by Government to expedite allotment of 'Regular' accommodation to them;

(d) whether it is a fact that 'Regular' accommodation of the above pay range has been allotted out-of-turn; and

(e) if so, on what grounds?

The Minister for Works, Housing and Supply (Shri K. C. Reddy): (a)

31-3-1929 in E Class Regular
13-7-1931 in Special E Class (3 rooms);

(b) A statement is laid on the Table of the House. [See Appendix V, annexure No. 122].

(c) During the last two years nearly 1600 three-roomed flats have been constructed in various localities. Construction of another 1525 flats will be taken up shortly as soon as the site is developed.

(d) Yes.

(e) For medical reasons or in the interests of official work.

State Trading Corporation of India (Private) Ltd.

2263. **Shri Panigrahi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the associates with whom the State Trading Corporation of India (Private) Ltd. has associated itself in the export of iron and manganese ores; and

(b) the amount of commission that has been earned by the State Trading Corporation from such associates during the years 1956-57 and 1957-58?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). It is not in the business interest of a trading organisation to disclose the kind of information asked for.

12.05 hrs.

RE: MOTION FOR ADJOURNMENT

Raja Mahendra Pratap (Mathura): I have given notice of an adjournment motion, and you have refused it. I want to say that Braj is not a State question.

मथुरा तीन लोक से न्यारी ।

So, that is a common problem for all of us. There are thousands of people dying because water has destroyed many villages,

Mr. Speaker: It does not arise out of the question.

Raja Mahendra Pratap: so that every Hindu here, and even Muslims, because Braj was respected by the Moghul emperors, should join me in this question that Braj should be helped by all of us and the people there who are suffering. Their suffering should be removed. The Army can help to take out the water, and the people who are suffering on account of bad wheat can be helped by giving good wheat. This I want to present to the whole House.

I will demand division on this, to see whether our Hindu brethren are for it or not. Or, say you are not Hindus.

Mr. Speaker: The hon. Member tabled some adjournment motion. I said it was so general, so vague and indefinite that I could not make head or tail out of it.